

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF
TELANGANA::HYDERABAD**

SUB: High Court for the State of Telangana, Hyderabad – Nomination of Master Trainers in the State of Telangana as “TOT Trainer” and other Master Trainers as participants to participate for the State Level Online Training Programme scheduled to be held on 20.02.2021 between 10.00 am to 4.30 pm on the topic “Electronic Case Management Tools (ECMT) for the Advocates” and updated features of CIS” – Relief Arrangements – ORDERS – ISSUED.

READ: 1. e-mail dated 11.02.2021 of the Member (HR), e-Committee, Supreme Court of India, New Delhi.

2. High Court’s proceedings in Order Roc. No.119/SO/2021, dated 15.02.2021.

ORDER ROC.NO. 617/2021-B.SPL., DATED: 17.02.2021

The High Court is pleased to pass the following orders:

In view of the nomination of the following Master Trainers mentioned in Column No.2, vide High Court’s proceedings 2nd read above, to participate in the State level Online Training Programme scheduled to be held on 20.02.2021 between 10.00 am to 4.30 pm on the topic “Electronic Case Management Tools (ECMT) for the Advocates” and updated features of CIS”, the officers mentioned in Column No.3 are placed as incharge of the post(s) mentioned in Column No.2 i.e., on 20.02.2021.

SL.No.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED AS INCHARGE
(1)	(2)	(3)
1.	Sri Chiranji Jithendhar, Senior Civil Judge, Suryapet, Nalgonda District.	Senior Civil Judge, Nalgonda.
2.	Sri D.Kiran Kumar, XV Additional Judge, City Civil Court-cum-XIX Additional Chief Metropolitan Magistrate, Secunderabad.	XVI Addl. Judge, City Civil Court, Hyderabad-cum-XX Addl. Chief Metropolitan Magistrate, Secunderabad
3.	Sri G.Praveen Kumar, Additional Chief Metropolitan Magistrate, Hyderabad-cum-XXI Additional Chief Metropolitan Magistrate, Hyderabad.	IX Addl. Chief Metropolitan Magistrate, Hyderabad
4.	Smt. G.Radhika, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Huzurabad, Karimnagar District.	I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Huzurabad, Karimnagar District.

5.	Dr. D.Hemanth Kumar, IV Additional Metropolitan Sessions Judge-cum-XVIII Additional Chief Judge, City Civil Court, Hyderabad.	Addl. Metropolitan Sessions Court for Trial of Jubilee Hills Car Bomb Blast Case-cum-Addl. Family Court, Hyderabad-cum-XXIII Addl. C.J., C.C.C., Hyderabad-cum-IX Addl. M.S.J, Hyderabad.
6.	Sri R.Ragunath Reddy, IX Additional District and Sessions Judge (FTC), L.B.Nagar, Rangareddy District.	X Additional District and Sessions Judge (Fast Track Court), L.B.Nagar, Rangareddy District
7.	Smt. Dharmavarapu Varoodhini, Senior Civil Judge, Medchal, Rangareddy District.	II Additional Senior Civil Judge, L.B.Nagar, Rangareddy District
8.	Sri M.Radha Krishna Chahavan, Secretary, District Legal Services Authority, City Criminal Courts, Hyderabad.	Secretary, District Legal Services Authority, City Civil Court, Hyderabad.
9.	Sri Gajawada Venu, Secretary, District Legal Services Authority, Nalgonda.	Senior Civil Judge, Nalgonda.

In case the officer(s) mentioned in Column No.3 are either on leave or not available for any other reason the concerned Unit Head shall make alternative incharge arrangements and intimate the same to the High Court.

NOTE: The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting to training.


REGISTRAR GENERAL
 12/02/21

To

1. The Officers concerned.
 2. The Incharge Officers.
 3. The Director, Telangana State Judicial Academy, Secunderabad.
 4. The Chief Judge, City Civil Court, Hyderabad.
 5. The Metropolitan Sessions Judge, Hyderabad.
 6. The Prl. District and Sessions Judge, Nalgonda.
 7. The Prl. District and Sessions Judge, Karimnagar.
 8. The Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
 9. The Section Officer, Computer Section, High Court for the State of Telangana (for information)
- +Spare.